

ITEM NO.804
(Mentioning)

Court 2 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 79702/2021 in Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-07-2021 This IA was orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Ranjit Kumar Sharma, AOR (Mentioned by)

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AOR

UPON being MENTIONED the Court made the following
O R D E R

List the IA No. 79702/2021 next week.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER